

**IN THE INCOME TAX APPELLATE TRIBUNAL
DIVISION BENCH, AMRITSAR
(VIRTUAL COURT)**

**BEFORE: SHRI. N.K.SAINI, VICE PRESIDENT AND
SHRI N.K. CHOUDHRY, JUDICIAL MEMBER**

ITA No. 334/ASR/2014
Assessment Year : 2009-10

Shri Hargopal Bansal C/o Ganesh Trading Co. Rampura Phul	बनाम	The ITO, Ward-1 (3) Bathinda
स्थायी लेखा सं./PAN NO. AACPH0014R		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Shri Sudhir Sehgal, Advocate
राजस्व की ओर से/ Revenue by : Shri Raman Garg, DR

In ITA No. 421/ASR/2018
Assessment Year : 2015-16

M/s Bharat Milk Products (P) Ltd. A-3, Focal Point, Kotkapura	बनाम	The DCIT, Circle-3, Ferozepur
स्थायी लेखा सं./PAN NO. AACCB9595Q		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Shri J.K. Gupta, Advocate
राजस्व की ओर से/ Revenue by : Shri Raman Garg, DR

In ITA No. 484/ASR/2019
Assessment Year : 2010-11

Smt. Urmila Kumari Prop. Golden Rice Mills and Dada Cottex, New Factory Road, Kotkapura	बनाम	The ITO, Ward 3(3) Faridkot
स्थायी लेखा सं./PAN NO. ADBPK4092Q		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Shri J.K. Gupta, Advocate
राजस्व की ओर से/ Revenue by : Shri Raman Garg, DR

In ITA No. 524/ASR/2019
Assessment Year : 2016-17

Smt. Sudha Aggarwal 99, Choti Baradari Part-1, Jalandhar	बनाम	The Asst. CIT, Central Circle-2 Jalandhar
स्थायी लेखा सं./PAN NO. ADHPA7332D		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Shri S.K. Gupta, CA
राजस्व की ओर से/ Revenue by : Shri Raman Garg, DR

In ITA No. 727/ASR/2019
Assessment Year : 2016-17

Sh. Kashif Naseem Qureshi Prop. Redhill Leathers 355, Leather Complex, Kapurthala Road, Jalandhar	बनाम	The ITO Ward-1(2) Jalandhar
स्थायी लेखा सं./PAN NO. AFOPN7639F		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Shr. S.K. Gupta, CA
राजस्व की ओर से/ Revenue by : Shri Raman Garg, DR

सुनवाई की तारीख/Date of Hearing : 21/01/2021
उदघोषणा की तारीख/Date of Pronouncement : 21/01/2021

आदेश/Order

PER N.K. SAINI, VICE PRESIDENT:

All these appeals by the different assessees are directed against the separate orders of different Ld. Commissioners of Income Tax (Appeal) at various stations as per following details:

Sl.No.	Appeal No.	Name of Case	CIT(Appeal / s)	Order dt.
1.	ITA No. 334/ASR/2014	Shri Hargopal Bansal	CIT(A)-, Bathinda	31/03/2014
2.	ITA No. 421/ASR/2018	Bharat Milk Products	CIT(A)-, Bathinda	22/05/2018
3.	ITA No. 484/ASR/2019	Smr. Urmila Kumari	CIT(A)-, Bathinda	13/05/2019
4.	ITA No. 524/ASR/2019	Smt. Sudha Aggarwal	CIT(A)-5, Ludhiana	30/05/2019
5.	ITA No. 727/ASR/2019	Kashif Naseem Qureshi	CIT(A)-1, Jalandhar	21/10/2019

2. In all the above appeals the Ld. Counsels for the Assessee or Assesseees themselves furnished separate applications for withdrawal of the appeals.

3. During the course of hearing the Ld. Counsels for the Assesseees submitted that since the assesseees have availed the immunity scheme i.e; Vivad Se Vishwas and the Income Tax Department has issued Form No. 3 / 5, in response to the applications filed by the assesseees, under section 5(1) of the Direct Tax Vivad se Vishwas Act, 2020, therefore the appeals of the assesseees may be allowed to be withdrawn. The details of above said certificates are as under:

Sl.No.	Appeal No.	Name of Case	Certificate No.
1.	ITA No. 334/ASR/2014	Shri Hargopal Bansal	727628880181120
2.	ITA No. 421/ASR/2018	Bharat Milk Products	865940580221220
3.	ITA No. 484/ASR/2019	Smr. Urmila Kumari	793901020081220
4.	ITA No. 524/ASR/2019	Smt. Sudha Aggarwal	207871420140121
5.	ITA No. 727/ASR/2019	Kashif Naseem Qureshi	933018390291220

4. The Ld. DR did not object if the above appeals of the assesseees are dismissed as withdrawn.

5. In view of the above the appeals of the assesseees are dismissed as withdrawn.

6. In the result, appeals of the assesseees are dismissed.

Order pronounced on 21/01/2021

Sd/-

(N.K. CHOUDHRY)
JUDICIAL MEMBER
Dated : 21/01/2021
AG

Sd/-

(N.K. SAINI)
VICE PRESIDENT

आदेशकीप्रतिलिपिअग्रेषित/ Copy of the order forwarded to :

1. The Appellant
2. The Respondent
3. CIT
4. The CIT(A)
5. DR, ITAT, Amritsar
6. Guard File